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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK.

Original Application No.6 of 1992.

Date of decision : May 1, 1992.

Swarup Kumar Sahu ... Applicant.

Versus

Union of India and others ... Respondents.

For the applicant ... M/s.Biswa Mohan Patnaik  
R.N.Misra, Advocates.

For the respondents ... Mr.Aswini Kumar Misra,  
Sr.Standing Counsel (CAT)

C O R A M:

THE HONOURABLE MR.K.P.ACHARYA, VICE-CHAIRMAN

A ND

THE HONOURABLE MR.C.S.PANDEY, MEMBER (ADMINISTRATIVE)

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1. Whether reporters of local papers may be allowed to see the judgment ? Yes.
2. To be referred to the Reporters or not ?
3. Whether Their Lordships wish to see the fair copy of the judgment ? Yes.

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## JUDGMENT

K.P.ACHARYA, V.C., In this application under section 19 of the Administrative Tribunals Act,,985, the applicant prays to quash the order dated 5.11.1991 contained in Annexure-3 .

2. Shortly stated, the case of the applicant is that after having passed the Matriculation examination, he has joined in the post of Extra-Departmental Packer in Sector-2 Post Office, Rourkela as a substitute. After working for some time vide Annexure-3 dated 5.11.1991 the services of the applicant are being terminated with a direction being given to the subordinate authority to find out a suitable person to be engaged in the place of the applicant even though there is no adverse report against the present applicant.

3. In this case, no counter has been filed and because  
of the facts of the case are <sup>being</sup> so simple in nature, we decided to

dispose of the case on merits.

4. After having heard Mr. Biswamohan Patnaik, learned counsel for the applicant and Mr. Aswini Kumar Misra, learned Senior Standing Counsel (CAT) for the respondents we direct that the applicant should continue in the post in question till the final selection is made and we hope and trust the final selection will be made within 60 days from the date of receipt of a copy of this judgment.

5. Thus, this application stands allowed leaving the parties to bear their own costs.

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MEMBER (ADMINISTRATIVE)

Shanley  
.....  
MS/9

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R. S. Jain  
1/5/92

.....  
VICE-CHAIRMAN

Central Administrative Tribunal,,  
Cuttack Bench, Cuttack.  
May 1, 1992/Sarangi.